

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOKSABHA
UN-STARRED QUESTION NO.4720
TO BE ANSWERED ON 23.03.2018

MALNUTRITION TREATMENT CENTRES

4720. SHRIMATI P. K. SREEMATHI TEACHER:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up Malnutrition Treatment Centres across the country;
- (b) if so, the details of such centres functioning in the country, State/UT-wise including in tribal areas of Kerala; and
- (c) whether any targets have been set to eradicate malnutrition and hunger from the country including tribal regions of Kerala and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Government has set up Malnutrition Treatment Centres across the country known as “Nutrition Rehabilitation Centres (NRCs)” which are facility based set-ups to treat SAM children with medical complications.
- (b) There are a total of 1151 NRCs established in the country. State/UT wise details are annexed (Annexure I). In State of Kerala 3 NRCs (one with 12 beds, one with 8 beds and one with 6 beds) are functional in the tribal areas of Attapadi block of Palakkad district.
- (c) Recently, POSHAN Mission has been launched by the Government for improving the nutritional indicators of children and pregnant women and lactating mothers in the country, including the tribal regions of Kerala, in a time bound manner during the next three years, beginning 2017-18. The targets fixed in this regard are as under:
 - i. Prevent and reduce stunting in children (0-6 years) by 2% p.a.,
 - ii. Prevent and reduce underweight prevalence in children (0-6 years) by 2% p.a.
 - iii. Reduce the prevalence of anaemia among young children (6-59 months) by 3% p.a.
 - iv. Reduce anaemia among adolescent girls and women (15-49 years) by 3% p.a.
 - v. Reduce low birth weight by 2% p.a.

Besides, National Food Security Act, 2013 ensures food security in human life cycle approach.

ANNEXURE-I

ANNEXURE REFERRED TO RAJYA SABHA UN STARRED
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State wise Status of NRCs: 2016-17		
Sr. No.	State/UTs	NRCs established
1	Bihar	38
2	Chhattisgarh	74
3	Himachal Pradesh	5
4	Jammu & Kashmir	4
5	Jharkhand	87
6	Madhya Pradesh	315
7	Odisha	54
8	Rajasthan	147
9	Uttar Pradesh	74
10	Uttarakhand	2
11	Arunachal Pradesh	1
12	Assam	19
13	Manipur	--
14	Meghalaya	5
15	Tripura	--
16	Andhra Pradesh	18
17	Telengana	12
18	Gujarat	139
19	Haryana	11
20	Karnataka	32
21	Kerala	26
22	Maharashtra	35
23	Tamil Nadu	2
24	West Bengal	41
25	Chandigarh	1
26	D& H	1
27	Delhi	8
	India	1,151